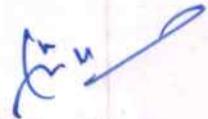


**Before the National Green Tribunal Court Ref: case no 267 of 2023**

This is with reference to the hearing today dated 25<sup>th</sup> August 2023 before the H'ble National Green Tribunal Judges, in which I was also physically present.

I am to submit as under:

- (I). That the MCD has filed a copy of sketch plan of parking area wherein green area has been earmarked, which is clearly evident in the sketch plan.
- (II). That I am again submitting the copy of the sketch plan filed by MCD for your ready reference and kind perusal. It is again prayed that permanent fencing be built/erected by the DDA to avoid any further encroachment as has been directed by your goodself earlier.



**Ashok Kumar Gupta**

(Applicant)

